

Annexure – 9
RAMAKRISHNA HOUSING PRIVATE LIMITED
CIRP COMMENCED ON OCTOBER 28, 2022;
LIST OF CREDITORS AS ON FEBRUARY 20, 2023;
LIST OF OTHER CREDITORS
(OTHER THAN FINANCIAL CREDITORS AND OPERATIONAL CREDITORS)

(Amount in ₹)

| Sl. No | Name of Creditor | Details of Claims Received | | Details of Claims admitted | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|--------|------------------|----------------------------|----------------|----------------------------|-----------------|-------------------------------------|-----------------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by Security interest | Amount covered by guarantee | | | | | |
| NIL | | | | | | | | | | | | |

For Ramakrishna Housing Private Limited

Sriram Parthasarathy
Interim Resolution Professional
IP.No: IBBI/IPA-002/IP/N00292/2017/2018/10895